Title: Introduction of High Denomination Bank Notes (Demonetisation) Amendment Bill, 1998.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): I beg to move for leave to introduce a Bill to amend the High Denomination Bank Notes (Demonetisation) Act, 1978.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the High Denomination Bank Notes (Demonetisation) Act, 1978."

The motion was adopted.

SHRI KADAMBUR M.R. JANARTHANAN: I introduce the Bill.

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